NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

I.A. 2 /2017 & IA 3/17 with TP. No 19/397-398/NCLT/AHM/2016(New) C.P. No. 49/397-398/CLB/MB/2011(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2017

Name of the Company:

Dilip Narpatlal Shah & Ors.

V/s.

Millenium Knit Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

<u>5.r</u>	IO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	YDAY JOSHI PAVANS-GODIAWAYA	Advocate	APPLICANTS PETITIONERS	Jos V. Mulliale
2.	NAVIN PAHWA WITH RITU SHAH	Sh. Asv	Respondens	A SYL
	LFOR THAKKAR AND PAHWA)	AD V.		
	DHRUVIL MERCHANT FOR PRATIKY TASANI	A0.	Respondents	A.

ORDER

Learned Advocate Mr. Pavan Godiawala with Learned Advocate Mr. Uday Joshi present for Original petitioners. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah present for Original Respondents no. 1 to 3. Learned Advocate Mr. Dhruvil Merchant i/b Learned Advocate Mr. Pratik Jasani present for Respondent no. 4.

At request of Learned Counsel for Respondents.

List the matter on 25.10.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 19th day of September, 2017.